- (b) The number of IAS and IPS offices who have continued on deputation beyond their normal tenure is 6 and 35 respectively.
- (c) The cadre-wise number of IAS and IPS officers on deputation to the Central Government may be seeen at statement 'I' and statement 'II'.

Statement-I

Cadre-wise Number of IAS Officers serving on Central Deputation as on 1-11-1993

SI. No	State			Number of officers on Central deputation
1	Assam-Meghalaya			40
2	Andhra Pradesh			42
3	Bihar			5 6
4	Gujarat .			38
5	Himachal Pradesh			20
6	Haryana			28
7	Jammu & Kashmir	٠.		16
8	Kerala		-	28
9	Karnataka			47
10	Maharashtra			64
11	Madhya Pradesh			63
12	Manipur-Tripura		-	28
13	Nagaland .			0 5
14	Orissa			37
15	Punjab			23
16	Rajasthan .	-		28
17	Sikkim		,	03
18	Tamil Nadu .		-	34
19	Utlat Pracesh			81
20	Union Territories	-		40
21	West Bengal			41
	To	DTAL	-	762

Statement-II

State-wise Number of IPS Officers on Deputation to the Centre

to Questions

SI. No.	State			Number of officers on Central deputation
1	Andhra Pracesh			18
2	Assam-Meghalay	a.		25
3	Bihar			22
4	Gujarat .	-		21
5	Haryana .			16
6	Himachal Prades	h		14
7	Jammu & Kashn	nir .		7
8	Karnataka .			14
9	Kerala	-		11
10	Madhya Pradesh			35
11	Maharashtra .			30
12	Manipur-Tripura	L _		31
13	Nagaland .	-	-	_
14	Orissa			24
15	Punjab	-		13
16	Rajasthan			18
17	Sikkim			5
18	Tamil Nadu .			14
19	AGMU			24
20	Uttar Pradesh			45
21	West Bengal .			50
	,	Total		437

Identification of Wasteland in the Coultry

2061. SHRI RAJENDRA PRASAD MODY:

SHRI MENTAY PADMANA-BHAM:

Will the PRIME MINISTER be pleased to state:

- (a) what is the time frame fixed by Government to reclaim the huge 100 million hectares wasteland in the country;
- (b) the area of wasteland identified State-wise and the area reclaimed after the establishment of National Wasteland Development Board;

(c) whether there is a proposal to least wasteland to landless poor for the growing of trees and fuel wood; if so, the details in this regard; and

Written Answers

(d) the total employment opportunities created for rural youth under the programme 7

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF WASTELANDS DEVELOPMENT) (COL. RAM SINGH):

- (a) The targets for development of wastelands are fixed on year to year basis depending upon the availability of funds under Central and State Plans. Hence Government has drawn up no time frame by which wastelands in the country will be developed.
- (b) No detailed surveys have yet been conducted for the identification of waste-

lands in he country, but according to one estimate the extent of wastelands in the country is 129.57 million hectares. The statewise estimate is given in the statement, (See below).

Since the establishment of National Wastelands Development Board in 1985, afforestation/tree planting under Point No. 16 of the 20 Point Programme has been carried over an area of 11.715 million hectares and 393.47 lakh seedlings have been distributed from 1990-91 to 1992-93 for planting in private lands.

- (c) No, Sir.
- (d) According to one study about 70% of the total expenditure on development of wastelands, which includes offorestation and related activities, goes towards creation of employment opportunities for rural people including youth.

Statement

Estimate of Wastelands

(million hectares

Area	
3.734	11.410
0.795	1.730
1.562	5.45
0.683	7.830
0.074	2.47
0.534	1.95
1.034	1,565
2.043	9.16:
0, <u>2</u> 26	1.27
	20,142
	14.40
1.424	1.43
1.103	1.918
0.878	1.386
3. 22 7	6.384
0. 079	1.230
1.933	19.934
0.150	0.281
1.009	4.401
0.865	0.973
1.426	8.061
D. 359	2. 5 36
2.715	3.604
1 D 2	. 426 . 359